

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1812/ND/2019

IN THE MATTER OF:

Mr. Anupam Enterprises

...PETITIONER

Vs.

M/s. Aarcity Infrastructures Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 18.10.2019

Coram:

**JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER
(JUDICIAL)**

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Bshaib Alam, Advocate

For the Respondent/ Corporate-debtor :

ORDER

Learned counsel for the petitioner has put in appearance and states that talks of settlement are going on between the parties. None is present on behalf of the respondents. Be listed for further hearing on 08.11.2019.

**(Sumita Purkayastha
Member (T)**

**(Rajesh Dayal Khare
Member (J)**